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CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH: CUTTACK

ORIGINAL APPLICATION NO.372 OF 2010
Cuttack this the 21st day of July, 2010

Natta Nepak...Applicant
-VERSUS-
Union of India & Ors. Respondents

CORAM:

THE HON'BLE SHRI C.R.MOHAPATRA, ADMINISTRATIVE MEMBER

ORDER

Heard Shri P.K.Padhi, learned counsel for the applicant and Shri D.K.Behera, learned Addl. Standing Counsel (on whom a copy of this O.A. has already been served) appearing for the Respondents and perused the materials on record.

The applicant is aggrieved by the notification dated 24.3.2009 issued by the Respondent – Department for filling up the post of GDSBPM, Gundara BO as well as their action in selecting Respondent No.3 to the said post, although according to him, he has been working in the said post office since 31 years, of which 6 years' service has been rendered by him against the post of GDSBPM.

It reveals from Annexure-A/7 to the O.A. that the applicant has preferred a representation dated 5.7.2010 to Respondent No.1, viz., Chief Post Master General, Orissa Circle, Bhubaneswar ventilating his grievance.

In consideration of the above, without expressing any opinion on the merit of the case, it is directed that Respondent No.1 shall consider and dispose of the pending representation of the applicant at Annexure-A/7 by passing a reasoned and speaking order within a period of sixty days from the

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date of receipt of this order and communicate the same to the applicant within one week thereafter.

With the above direction, this O.A. is disposed of at the stage of admission itself. No costs.

Send a copy of this order along with copy of the O.A. to Respondent No.1 for compliance and free copies of the order be made available to the learned counsel for the parties.


ADMINISTRATIVE MEMBER